FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR SHRIVALLABH F IMP-POWERS LTD

DATE OF COMEMNCEMENT OF CIRP 07/03/24 29-Mar-22

LIST OF CREDITORS AS ON 06/04/24 01/05/23

	DETAILS OF CLAIMANT		DETAILS OF CLAIM		DETAILS OF CLAIM ADMITTED								
SN	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	RELATED PARTY	VOTING %	AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS
1	Deputy Commissioner Income Tax	CENTRAL GOVERNMENT	15/03/24	94,67,09,204.00	0.00	Income Tax	NO	0.00%	0.00	0.00	94,67,09,204.00	0.00	Queries have been raised and the claim would be admitted post receipt of replies
2	Regional Director ESIC	CENTRAL GOVERNMENT	27/03/24	23,19,362.00	0.00	ESIC dues	NO	0.00%	0.00	0.00	23,19,362.00	0.00	
2				94,90,28,566.00	0.00	0.00	0.00	0.00	0.00	0.00	94,90,28,566.00	0.00	